

THE HIGH COURT OF ORISSA: CUTTACK

Store and Purchase Section

No.III-A-14/2011/ 13558 Date: 01.09.2026

N O T I C E

It is hereby notified for the information of all concerned that the High Court of Orissa has adopted a revised official logo. Consequently, new security holograms incorporating the revised logo have been prepared for application on Certified Copies issued by the Court.

In order to facilitate a seamless transition and exhaust the existing stock, both the pre-revised holograms and the newly designed holograms shall remain concurrently valid and permitted for official use on Certified Copies until 01.09.2026.

The details for implementation of Holograms are as follows:

- Concurrent Validity: Certified Copies carrying either the pre-revised or the revised security hologram issued on or before 01.09.2026 shall be deemed legally valid and authentic for all official purposes.
- Exclusive Usage w.e.f. 02.09.2026: With effect from 02.09.2026, the newly designed hologram shall officially replace the existing version entirely. All departments, sections, and officers concerned are strictly directed to ensure that only the revised security holograms are affixed to Certified Copies from this date onward.
- Discontinuation of Erstwhile Holograms: Holograms bearing the erstwhile logo shall stand permanently discontinued, invalid, and obsolete for official use with effect from 02.09.2026.

By order

Registrar (Judicial)

Memo No.-13559(120) Dtd. 01.09.2026

Copy forwarded to-

1. All Officers of the Court;
2. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice;
3. All Addl. Registrar-cum-Principal Secretaries/ ADR-cum-Addl. Principal Secretaries/ Asst. Registrar-cum-Senior Secretaries/All Secretaries to Hon'ble Judges of the Court;
4. Superintendent, All Sections of the Court;
5. Court Officer-cum-Assistant Registrar;


Assistant Registrar (Admn.)

Memo No.-13560(03) Dtd. 01.09.2026

Copy forwarded to-

1. The Advocate General, Odisha, Cuttack
2. The President, Orissa High Court Bar Association, High Court Building, Cuttack
3. The Chairman, Orissa State Bar Council, Kacheri Road, Cuttack


Assistant Registrar (Admn.)

Memo No- 13561 (02) **Dtd-** 01.09.2026

Copy forwarded to the –

1. Superintendent, IT Cell for uploading the Notice in the official website of the Court.
2. Notice Board for information.


Assistant Registrar (Admn.)
High Court of Orissa, Cuttack